

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 5914
TO BE ANSWERED ON 10.04.2017

Research and Academic Audit

5914. SHRI SUMAN BALKA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is set to put in place a mechanism for research and academic audit of higher educational institutions to assess standards;

(b) if so, whether the Ministry has appointed committees of academics to audit the quality of a few chosen institutions; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) to (c): As per the Section 12 of the University Grants Commission (UGC) Act, 1956, UGC's main responsibility is to promote and coordinate University education and determine and maintain standards of teaching, examination and research in Universities.

Section 12 (d) of the UGC Act empowers the UGC to recommend to any University the measures necessary for the improvement of University education and advise it upon the action to be taken for the purpose of implementing such recommendation.

Further, UGC is also competent to cause an inspection/academic audit of any department or departments thereof under Section 13(1) of the UGC Act, 1956 after due consultation with the University concerned to ascertain the financial needs of the University or its standards of teaching, examination and research.

Thus, UGC, if need so arises, is competent to decide on undertaking any review/inspection/academic audit as it deems fit to achieve the mandated objective of promotion and maintainance of standards of teaching, examination and research in Universities.
